

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1334  
ANSWERED ON:15.07.2004  
BENEFITS TO DISABLED PERSONS  
Boianapalli Shri Vinod Kumar;Shandil Dr. (Col.) Dhani Ram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of disabled persons of various categories in the country, State/Union Territory-wise;
- (b) the salient features and objectives of each scheme presently running for the welfare of disabled persons of various categories and funds allocated/released thereunder to different States/NGOs/VOs during each of the last three years and the current year, scheme-wise, State-wise and NGO/VO-wise.
- (c) whether the Government has introduced or propose to introduce any new schemes to give more benefits to them particularly the mentally retarded persons;
- (d) if so, the details thereof alongwith financial assistance provided thereunder; and
- (e) the number of disabled persons of various categories benefited and rehabilitated under the schemes, State/UT-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) According to the survey conducted by the National Sample Survey Organization (NSSO) during 58th round (July-December-2002) estimated number of persons with disabilities in the country was 1.85 crore. Estimated number of persons with various type of disability are given below:

Type of disability	No. of persons
1. Mental retardation	9.95 lakh
2. Mental illness	11.01 lakh
3. Blindness	20.13 lakh
4. Low vision	8.13 lakh
5. Hearing Disability	30.62 lakh
6. Speech Disability	21.55 lakh
7 Locomotor Disability	106.34 lakh

Further details regarding statewide prevalence of various types of disabilities are available in NSSO Report No. 485(58/26/1) entitled 'Disabled Persons in India'.

- (b) Major schemes for the welfare of the disabled persons are:
- (i) Scheme of Assistance to Purchase of Fitting of Aids and Appliances (ADIP)
  - (ii) Deen Dayal Disabled Rehabilitation Scheme
  - (iii) Scheme of National Scholarship for persons with disabilities. Details of these schemes are available on the web-site of Ministry of Social Justice & Empowerment. [www.socialjustice.nic.in](http://www.socialjustice.nic.in). Financial details of these schemes are available in the annual report of the Ministry.

(c) No, Sir.

(d) Dos not arise.

(e) State/Union Territories wise number of beneficiaries for the year 2003-04 under the Deen Dayal Disabled Rehabilitation Scheme and Scheme (DDDR) of Assistance to Purchase and Fitting of Aids and Appliances (ADIP) is enclosed at Annexure.

#### Annexure

Annexure referred to in part (e) of Lok Sabha Unstarred question No.1334 for 15.7.2004 raised by Shri B. Vinod Kumar & Dr. Col. (Retd.) Dhani Ram Shandil regrading Benefits to Disabled Persons

#### State-wise disabled persons beneficiaries under DDDR and ADIP Scheme (Year 2003-04)

S.No States/UT No. Beneficiaries

DDDR Scheme ADIP Scheme

1	Andhra Pradesh	18574	25044
2	Arunchal Pradesh	390	72
3	Assam	900	0
4	Bihar	2145	1440
5	Chhattisgarh	255	1552
6	Delhi	16311	30500
7	Goa	221	65
8	Gujarat	34692	9500
9	Haryana	17955	2507
10	Himachal Pradesh	353	280
11	Jammu & Kashmir	94	0
12	Jharkhand	109	300
13	Karnataka	14102	3990
14	Kerala	18140	750
15	Madhya Pradesh	2233	900
16	Maharashtra	13574	13250
17	Manipur	844	0
18	Mizoram	190	1350
19	Meghalaya	832	0
20	Nagaland	0	0
21	Orissa	6514	9950
22	Punjab	1999	1800
23	Rajasthan	14513	25500
24	Sikkim	0	0
25	Tamil Nadu	9172	5446
26	Tripura	111	150
27	Uttar Pradesh	21331	79750
28	Uttranchal	575	15400
29	West Bengal	20118	8782
30	Andaman & N.Islands	0	0
31	Chandigarh	871	0
32	Daman & Diu	0	0
33	D & N Haveli	0	0
34	Lakshadweep	0	0
35	Pondicherry	71	0